

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CW-170/2020)

Shirish Kamat Petitioner.

Vs

Vishwas Jotkar & ors. Respondents.

Shri Nigel Costa Frias, Advocate for the Petitioner..

Shri P. Rao, Advocate for the respondent nos.1 to 4.

Ms. A. Desai, Advocate for the respondent nos.8,9 and 10.

Shri M. Salkar, Govt. Advocate for the respondent nos.6 and 7.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 4th September 2020.

P.C.

The learned counsel for the respondent nos.1 to 4 seeks time to file reply. He also informs that the connected matter is coming up on 12.9.2020. At any rate, he wants this matter posted on 14.9.2020.

2. Post the matter accordingly.

DAMA SESHADRI NAIDU, J.

vn*